

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2170
ANSWERED ON:24.08.2012
POWER ALLOCATION POLICY
Pakkirappa Shri S.;Ramshankar Dr.

Will the Minister of POWER be pleased to state:

- (a) whether the Government has taken any decision to change the allocation policy regarding share of power given to various States from the Centrally financed power generation projects;
- (b) if so, the details thereof;
- (c) whether various State Governments have raised the demand to increase power allocation; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): No, Madam. However, the Government of India had approved allocation of 50% of power to the `Home` States from the 14 upcoming power projects of NTPC Limited, and from all new projects of Nuclear Power Corporation of India Limited. Orders of this Ministry dated 17th January, 2011 are as at Annex.

Ministry of Power has also agreed for 50% of allocation of power to Bihar from Stage-II of NTPC`s Barh Super Thermal Power Station (1320 MW).

(c) & (d): Yes, Madam, the following states have raised the demand to increase power allocation from the projects shown against each:-

Sl.No.	State	Projects name/ Capacity
1.	Bihar	Barh-I (3x660 MW), Kahalgaon-II (1500 MW)
2.	Uttar Pradesh	NCTPS Dadri Stage-I (4x210 MW) & Stage-II (980 MW)
3.	Haryana	Indira Gandhi Super Thermal Power Project (IGSTPP), Jhajjar Haryana (1500 MW)
4.	Assam	Bongaigaon Thermal Power Project (750 MW)
5.	Karnataka	Simhadri-II (500 MW)
6.	Odisha	Kaniha Super Thermal Power Project Stage-II (2000 MW)
7.	Maharashtra	Mouda Stage-I (1000 MW)
8.	Assam	Indira Gandhi Super Thermal Power Project (IGSTPP), Jhajjar Haryana (1500 MW)
9.	Dadar & Nagar Haveli	Mouda Stage-II (2x660 MW)